

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.06.2020 (TUESDAY)

COURT – II

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 319 of 2020	State of Haryana Vs. Uttam Strips Ltd.	Somakshi Gupta	Ankur Mittal-R1 & R3

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vaishali Goyal

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By the order of Hon'ble Acting Chairperson

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